

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**Application No.20 of 2016 (SZ)
(Circuit Bench case)**

In the matter of :-

1. Santo P.L., Thrissur & 5 ors
Vs
1. The State of Kerala rep. By the Chief Secretary
Thiruvananthapuram
2. Kerala State Pollution Control Board, rep. by its Member Secretary
3. The Chairman, Kerala State Pollution Control Board
4. The Environmental Engineer, Kerala State Pollution Control Board, Chembukkavu
5. The District Collector, Thrissur
6. Thrissur Municipal Corporation, rep. by its Secretary
7. M/s. Bee Pee Gold Imitations
8. M/s. Indu Ornaments
9. M/s. Mini Job Works
10. M/s. Renu Gold Covering
11. M/s. Dot Engineers
12. M/s. Rajesh Kumar Electro Plating
13. M/s. Golden View Plating
14. M/s. Two Stars Designs Gold Covering
15. M/s. Pee Gee Gold Covering
16. M/s., St. Joseph Engineering and Gold Works
17. M/s. Ana Plastics Electroplating Works
18. M/s. Dash Machineries
19. M/s. Pradeekasha Aluminium Polishing Electro Coloring Unit
20. M/s. St. Joseph Colour Coats
21. M/s. United Aluminium Co
22. M/s. Honest Electro Colouring
23. M/s. Three Star Electroplating
24. M/s. Bright & Co
25. M/s. Bright Procured System
26. M/s. Bright Procured System No.2

**CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER
HON'BLE MR.P.S.RAO, EXPERT MEMBER**

Present: Applicant : : M/s.Rajan Vishnuraj & Harish Vasudevan

Respondent Nos. 1 & 5 : Suvitha A.S.

Respondent No. 2 to 4 : Mr.T.Navin

Respondent No.6 : Mr.Santhosh V.Poduval

Respondent Nos.7 to 15,

18, 22 to 24 & 26 : Mr.Vipin Warriar M/s.Warrier & Iyer Associates

Note of the Registry	Orders of the Tribunal
Item No.20	<p data-bbox="410 263 724 298">Date: 6th October, 2017</p> <p data-bbox="483 360 948 395">Post this application on 04.12.2017.</p> <p data-bbox="867 647 1300 715">....., JM (Justice Dr. P. Jyothimani)</p> <p data-bbox="867 908 1300 975">.....,EM (Shri P.S. Rao)</p>

